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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2151/2001

Thursday, this the 23rd day of August, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Bablu, S/O Sohenderpal (Safaiwala)  
R/O H.No.A-2/125, Sultanpur  
New Delhi

..Applicant

(By Advocate:Shri Surat Singh)

Versus

1. Union of India  
through Secretary  
Ministry of Finance  
Department of Revenue  
North Block, New Delhi
2. Commissioner  
Central Excise, C.R. Building  
I.P. Estate, New Delhi.
3. Asstt. Collector  
Central Excise, MOD-V,  
A-40, Rajouri Garden,  
New Delhi.

...Respondents

O R D E R (ORAL)

On application being made on behalf of the applicant, Shri Surat Singh, learned counsel is allowed to withdraw this application. The present OA is accordingly dismissed as withdrawn, with liberty.

  
(S.A.T. Rizvi)

Member (A)

/sunil/